

File No : 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block – 2 R. K. Puram, New Delhi – 66

Dated : 13/05/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/05/2022 is circulated for information.

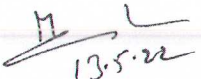


(Mukesh Gupta)
Deputy Registrar

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TRANSFERED TO OTHER BENCHES							DISPOSAL						CLOSING BALANCE						
STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
0	0	0	0	0	0	0	34	14	32	0	80	0	890	3793	3299	103	8085	0	
0	0	0	0	0	0	0	47	9	60	0	116	0	3833	6611	4784	0	15228	0	
0	0	0	0	0	0	0	26	2	38	0	66	2	3774	2746	3771	0	10291	410	
0	0	0	0	0	0	0	8	7	7	0	22	11	1861	3469	3624	0	8954	17	
0	0	0	0	0	0	0	8	13	53	0	74	6	2086	1642	5316	0	9044	8	
0	0	0	0	0	0	0	56	16	31	0	103	0	4647	2878	2822	0	10347	35	
0	0	0	0	0	0	0	1	0	0	0	1	0	613	856	972	0	2441	74	
0	0	0	0	0	0	0	0	1	0	0	1	0	2248	967	2151	0	5366	131	
0	0	0	0	0	0	0	0	6	2	0	8	0	1150	1008	2255	0	4413	3	
0	0	0	0	0	0	0	180	68	223	0	471	19	21102	23970	28994	103	74169	678	


 13.5.22
 (Mukesh Gupta)
 Deputy Registrar.

MONTHLY STATEMENT FOR THE MONTH OF APRIL 2022 AS ON 01/05/2022

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL
DELHI	901	3785	3294	99	8079	0	13	22	35	4	74	0	10	0	2	0	12	0	0	0	0	0	0
MUMBAI	3851	6509	4767	0	15127	0	22	110	77	0	209	0	7	1	0	0	8	0	0	0	0	0	0
KOLKATA	3789	2734	3792	0	10315	409	11	14	17	0	42	3	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	1853	3459	3612	0	8924	27	16	17	19	0	52	1	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2091	1643	5319	0	9053	7	3	12	50	0	65	7	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4689	2889	2838	0	10416	35	14	5	15	0	34	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	613	814	945	0	2372	74	1	42	26	0	69	0	0	0	1	0	1	0	0	0	0	0	0
CHANDIGARH	2241	967	2133	0	5341	131	7	1	18	0	26	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1150	1010	2247	0	4407	2	0	4	10	0	14	1	0	0	0	0	0	0	0	0	0	0	0
TOTAL	21178	23810	28947	99	74034	685	87	227	267	4	585	12	17	1	3	0	21	0	0	0	0	0	0

- Sanctioned strength of the Members is 33 and working strength is 15 as on 01.05.2022
- Figures may be considered as tentative and subjected to further verification.
- Members on leave during the month of April , 2022 for 44.5 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	10	Sh. P. Dinesha Member(Judicial)	6
2 Sh. Anil Choudhary, Member (Judicial)	Nil	11	Sh. Ajay Sharma Member(Judicial)	Nil
3 Sh. S. K. Mohanty, Member (Judicial)	3	12	Ms. Rachna Gupta Member(Judicial)	1.5
4 Sh. Ramesh Nair, Member (Judicial)	Nil	13	Mr. Sanjiv Srivastava Member (Technical)	12
5 Ms. Sulekha Beevi C.S., Member(Judicial)	1	14	Dr. Suvendu Kumar Pati, Member(Judicial)	5
6 Sh. P. K. Choudhary, Member (Judicial)	Nil	15	Mr. P. Anjani Kumar, Member(Technical)	5
7 Sh. Raju, Member(Technical)	10			
8 Sh. C.J. Mathews, Member(Technical)	Nil			
9 Sh. P. Venkata Subba Rao Member (Tech)	1			

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.05.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	6	5	0	0	0	0	0	0	4
2005	4	1	0	0	0	1	0	0	0
2006	15	14	0	0	0	5	0	0	0
2007	3	17	0	1	2	5	1	4	5
2008	4	32	0	1	15	2	1	7	2
2009	44	63	142	0	76	32	14	14	33
2010	43	11	193	4	460	78	13	67	16
2011	22	16	529	62	478	136	16	207	58
2012	52	370	405	86	666	460	63	292	377
2013	94	683	486	575	685	935	45	437	298
2014	138	996	573	934	956	947	70	541	369
2015	160	955	546	1181	916	929	112	447	273
2016	227	1623	948	1167	1110	1023	98	353	474
2017	504	1580	831	1111	1005	795	111	532	560
2018	1227	1994	2245	1486	1031	1093	223	947	508
2019	1313	2101	1665	1073	396	1888	289	613	330
2020	846	1371	586	445	227	811	486	364	340
2021	2169	2383	960	675	785	1009	694	422	615
2022	1214	1012	182	153	233	197	205	119	142
TOTAL	8085	15228	10291	8954	9044	10347	2441	5366	4413

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of April 2022				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	8079	86	80	8085
MUMBAI	15127	217	116	15228
KOLKATA	10315	42	66	10291
CHENNAI	8924	52	22	8954
BANGALORE	9053	65	74	9044
AHMEDABAD	10416	34	103	10347
ALLAHABAD	2372	70	1	2441
CHANDIGARH	5341	26	1	5366
HYDERABAD	4407	14	8	4413
TOTAL	74034	606	471	74169

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of Apr, 2022

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	21	237	31	17 order reserved
2	MUMBAI	0	0	0	
3	KOLKATA	40	52	28	06 Order Reserved
4	CHENNAI	27	21	21	
5	BANGALORE	15	50	47	
6	AHMEDABAD	0	478	37	
7	ALLAHABAD	7	7	7	
8	CHANDIGARH	7	7	1	
9	Hyderabad	0	0	8	

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of the matters listed for physical hearing for the month of Apr, 2022

S. No.	Bench	No of appeal listed	No of appeal adjourned on the request of party	No of appeal disposed	Details of appeals not coming under column 3 and 4 and the reasons thereof
1	DELHI	DB-240 SM-133	DB-99 SM-56	DB-20 SM-23	DB-143 SM-54
2	MUMBAI	523	126	124	273
3	KOLKATA	102	61	38	3
4	CHENNAI	219	109	13	97
5	BANGALORE	79	49	14	16
6	AHMEDABAD	306	223	66	17
7	ALLAHABAD	Nil	Nil	Nil	Nil
8	CHANDIGARH	Nil	Nil	Nil	Nil
9	Hyderabad	Nil	Nil	Nil	Nil